


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/BB/ 2017	-	Admission	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
26	RISHI ANEJA FOR SUNDARASWAMY & RAMDAS Ph: 9880599908	PETITIONER/ OPERATIONAL CREDITOR	

Counsel for petitioner is present. Office has raised objections with regard to the petition filed by the Operational Creditor. Counsel is directed to comply the same.

List it on 04.07.2017.

  
MEMBER (J)

  
MEMBER (T)